

Quarterly Report submitted by Child Welfare Committee

District: _____ Reporting Period / Quarter _____ Report Submitted on _____

Address: _____

From _____

to _____

1: Constitution of CWC

S. No.

Name

Designation

Tenure

Qualification / Previous Training or Special Knowledge in JJ System

From _____

to _____

From _____

to _____

From _____

to _____

From _____

to _____

From _____

to _____

2. Honarium

2.1 Chairperson

Paid up to (date)

Per sitting _____

2.2 Members

Per sitting _____

Paid up to (date) _____

3. Sitzings of the CWC

3.1 Scheduled Sitzings (Tick where appropriate) Daily | Twice in a week | Weekly | Any Other (Specify)

3.2 Duration (Tick where appropriate) Full Day | Half day

3.3 Premises (Tick where appropriate) Inside the Children's Home | Outside the Children's Home

3.4 Raised Platform used by the CWC Yes | No

3.5 Total Number of Sitzings before the Quarter

3.6 Number of Sitzings attended by

Chairperson	Member-1	Member-2	Member-3	Member-4
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4. Tenure of the CWC

From _____ To _____

5. Staff of the CWC

(Mention only those who are exclusively working for the CWC)

Name	Designation	Contact Number
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6. Infrastructure available with the CWC

(Tick where appropriate)

Board Room	Yes		No
Waiting room for the child in need of care and protection	Yes		No
Waiting room for Parents/ Visitors	Yes		No
Room for Chairperson and Members	Yes		No
Record Room	Yes		No
Room for Welfare Officer	Yes		No
Working Computer	Yes		No
Drinking water	Yes		No
Toilet facilities	Yes		No
Typist/Photocopy etc for Child/Parent in the vicinity	Yes		No

7. Lawyers and Counselors provided for children produced before the CWC by the Legal Services Authority

7.1 Number of Lawyers _____ Number of Cases Referred _____

7.2 Number of Counselors _____ Number of Cases Referred _____

8. Status of Cases

S.No.	Number of Fresh cases and Pendency		
	Girls	Boys	Total

Number of CNCP pending cases before CWC as on 1st Day of the quarter

Number of New/Fresh CNCP cases brought before the CWC during the quarter

Number of CNCP cases disposed of by the CWC during the quarter

Number of CNCP cases pending before the CWC as on last day of the quarter

9. Details of Disposal of Cases

9.1

S. No.

Category

Pendency from the previous quarter

Fresh cases during the current quarter

Total cases in current quarter

Cases disposed of during the current quarter

Nature of Disposal

M

F

M

F

M

F

Total

Restored to family

Transferred

Declared legally free for adoption

Foster Care
Sponsorship
Institutional Care
After Care
Any Other

Missing/ Runaway

Orphaned

Abandoned

Surrendered

Street children

Child labourers

Child beggars

Trafficked victims

Children with Mental Disabilities

Children with Physical Disabilities

AIDS/HIV affected

Victims of CSA

Children affected by disasters

Incapacitated parents

Children affected by civil unrest

Refugee children

Children of commercial sex workers

Children of prisoners

19.

Any other (give details)

* M – Male F – Female CSA – Child Sexual Abuse

S. No.

Orders passed

Girls

Boys

Total

Number of cases where Individual Care plan was prepared

Number of children restored to their family during the quarter

Number of children sent to Shelter Home

Number of children sent to State Adoption Agency

Number of children sent to other Districts

Number of children sent to other States

Number of children placed in a children's home until completion of 18 years of age

Number of children placed with a fit institution

Number of children placed with a fit person

Number of children placed in a children's home for mentally challenged

Number of children referred for Sponsorship

Number of children referred for pre-adoption foster care

Number of children referred for foster care placement

Any other, give details

9.2 Details of Orders Given

9.3 Children declared "Free for adoption"

S. No.	Orders Passed	Girls	Boys	Total	Remarks
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Number of inquiries pending from the previous quarter

Number of children declared "free for adoption" during the current quarter

Number of inquiries carried forward to the quarter

10. Training of members S. No.	Topic	Organized by	Attended by	Date and Days	Remarks
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11. Complaints/ Suggestion, if any, Received and Action taken [Please attach a separate sheet, if necessary]

12. Remarks / Suggestion by CWC [Please attach a separate sheet, if necessary]

a. Chairperson

b. Member-1

c. Member-2

Assessment of Observation Home

12. Number of CNCP (Children in Need of Care & Protection) & JCL (Juveniles in Conflict with law as on the date of assessment

Type of Institution	Boys	Girls	Total
Observation Home			
Observation Home cum Special Home			
Observation Home cum Children's Home			
Special Home			
Place of Safety			
Children's home			
Shelter home or Drop-in-Centre			
Specialised Adoption Agency			
Any Other			
Total			

13. Number of children out on bail (pending cases)

As on date _____

Number _____

14. Staff Structure :

S. No.	Staff structure	Sanctioned Post	Filled Post	Vacant	Long leave	Permanent / contractual/visiting
1.	Superintendent					
2.	Probation Officer (PO)					
3.	Medical Officer					
4.	Vocational Instructor					
5.	Teacher					
6.	Care Taker					
7.	Chowkidar / Guard					
8.	Cook					
9.	Sweeper					
10.	Clerk					
11.	Counselor /Psychologist					
12.	Welfare Officer					
13.	Social Worker					
14.						
15.						
16.						

d. Member-3

e. Member-4

Signed by

Chairperson _____

Member-2 _____

Member-4 _____

Member-1 _____

Member-3 _____